

Rural Housing Schemes

309. Shri Daljit Singh: Will the Minister of Works and Housing be pleased to state the funds allocated for Rural Housing Schemes in Punjab for 1965-66 and the amount actually spent so far?

The Minister of Works and Housing (Shri Mehr Chand Khanna): The Government of Punjab have not provided any funds under the Village Housing Projects Scheme in their Annual Plan for the year 1965-66. Hence, no amount has been allocated to the State Government under the Scheme during the current financial year. They have, however, asked for an allocation of Rs. 5 lakhs from L.I.C. funds for the grant of house building loans under the Scheme.

गंगा नदी से बिजली पैदा करना

310. { श्री यशपाल सिंह :
श्री बी० चं० शर्मा :

क्या लिच्चाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गंगा के बेसिन में बिजली पैदा करने का कोई प्रस्ताव है ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(ग) उस पर कितना व्यय होने का अनुमान है?

लिच्चाई और बिद्युत् मंत्री (डा० व्ही० सा० राव) : (क) गंगा बेसिन में पहले से ही 15 बिजली केन्द्र कार्य कर रहे हैं जिनकी कुल प्रतिष्ठापित क्षमता 554,000 किलोवाट है। जब उन में से कुल केन्द्रों का विस्तार, जिन पर कार्य प्रगति कर रहा है, पूर्ण हो जाएगा, यह क्षमता बढ़ कर 629,000 किलोवाट हो जाएगी। इनके साथ ही साथ लगभग 98,01,000 किलोवाट की कुल

प्रतिष्ठापित क्षमता की 9 और बृहद परि- योजनाओं का निर्माण किया जा रहा है। गंगा बेसिन की किफायत से उपभोग्य जल बिद्युत् शक्यता 60 प्रतिशत भार अनुपात पर 48 लाख किलोवाट घांकी गई है।

(ख) इस समय जो बृहद बिजली केन्द्र कार्य कर रहे हैं वे ये हैं :—

- (1) गंगा नहर पर 46,400 किलोवाट की कुल क्षमता के 8 केन्द्र।
- (2) सारदा नहर पर खातिमा बिजली केन्द्र (41,400 किलोवाट)।
- (3) दामोदर घाटी निगम के तिसैया माईपीन धीर पबेत हिल पर 104,000 किलोवाट की कुल क्षमता के बिजली केन्द्र।
- (4) गांधी सागर (वर्तमान 92,000 किलोवाट, अन्ततः 115,000 किलोवाट)।
- (5) रिहन्द बिजली केन्द्र (वर्तमान 250,000 किलोवाट, अन्ततः 300,000 किलोवाट)।
- (6) मातातिला बिजली केन्द्र (वर्तमान 20,000 किलोवाट, अन्ततः 30,000 किलोवाट)।

निर्माणार्थिन स्कीमें :—

- (क) यमुना चरण 1 (84,500 किलोवाट)।
- (ख) यमुना चरण 2 (324,000 किलोवाट)
- (ग) रामगंगा (165,000 किलोवाट)

- (घ) घोबरा (100,000 किलो-वाट)
- (ङ) कोमी (20,000 किलोवाट)
- (च) गण्डक (15,000 किलोवाट)
- (छ) राणाप्रताप सागर (172,000 किलोवाट)
- (ज) कोटा (100,000 किलो-वाट)

(ग) निर्माणाधीन योजनाओं से बिजली उत्पादन का कुल खर्चा लगभग 130 करोड़ रुपये होगा, ऐसा अनुमान है। अन्य बिजली शक्यता स्कीमों की लागत का अभी अनुमान नहीं लगाया गया है।

Buildings Constructed at Rafi Marg in New Delhi

311. { Shri Bibhuti Mishra:
 Shri K. N. Tiwari:
 Shri P. R. Chakraverti:
 Shri P. C. Borooah:

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that the two buildings at Rafi Marg, New Delhi have not yet been occupied; and

(b) if so, the reasons therefor?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) No. One of these buildings, which has been allotted to the Ministries of Labour and Employment and Irrigation and Power has been partly occupied. The movement started last month. The other building (Vithal-bhai Patel House) comprises two portions viz. the M.P.'s Club and residential flats. The Club portion has already been handed over to the Parliament Secretariat. In the other portion only 84 out of 144 flats have been completed. Of these 78 flats have already been allotted and the remaining six will be allotted shortly.

(b) Does not arise.

Report of U.S. Study Team on Land System in India

312. Shri Vidya Charan Shukla: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 1020 on the 11th March, 1965 and state:

(a) whether Government have finalised consideration of the Report of the U.S. Study Team on Land Systems in India; and

(b) if so, the recommendations accepted by Government?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Copies of "A Study on Tenurial Conditions in Package Districts" by Mr. Wolf Ladejinsky, Consultant to the Ford Foundation were forwarded to the State Governments. The report along-with the views of the State Governments concerned has been published. Its copies have been placed in the Parliament Library and are being distributed to Members of Parliament also.

Wage Board for C.P.W.D. Workers

313. { Shri P. C. Borooah:
 Shri Naval Prabhakar:
 Shri Hem Raj:

Will the Minister of Works and Housing be pleased to state:

(a) whether the C.P.W.D. Workers' Union has recently demanded a wage-board for C.P.W.D. workers; and

(b) if so, Government's reaction thereto?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). A copy of a resolution passed by the Delhi Regional Conference of the C. P. W. D. Workers' Union in June, 1965, demanding the appointment of a wage-board was received in the Ministry. The demand has been carefully examined. The pay scales of the workcharged establishment were revised in 1947 and again in 1959 on the basis of the recommendations